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OAs No.1234/91, 1238/91, 1242/91 & 1244/91 New Delhi, this 27th day of September, 1895.

> Hon'ble Shri K. Muthukumar, Member(A) Hon'ble Shri P. Suryaprakasam, Member(J)

- 1. Shri Manoj Sikka, s/o Shri H.R. Sikka (OA 1234/91) 10/20, Su\_hash Nagar, New Delhi-27
- Shri Herminder Pal Singh, s/o Amrik Singh (OA 1238/9¹)
   WZ/1032, Mohinder Park, Shakur Basti
   New Delhi-34
- 3. Shri Raj Kumar Jain, s/o Shri K.C. Jain (OA 1242/91) 601, Krishna Building Hamilton Road, Morigate, Delhi-6
- 4. Ms. Babita Sharma, d/o Shri D.D.Sharma (DA 1244/91)
  1-A, Old Gobindpura Extn.
  Parwana Road, Delhi-51 ... Applicants

(By Dr. S.C. Vohra, Advocate)

Vs.

Foreign Secretary
Ministry of External Affairs
South Block, New Delhi-11
(None present)

Respondents

DRDER (oral)

Hon¹ble Shri K. Muthukumar

The learned counsel for the applicant says
that the applicants in all the above OAs have since
left the service and therefore the DAs can be dismissed
as withdrawn. In view of this submission, all the above
OAs are dismissed with drawn. No costs.

A copy of this order be placed in other OA files

(P. Suryaprakasam)
Member(J)

27.9.95

(K. Muthukumar)
Member(A)

27.9.95